

(c) if so, the details thereof; and

(d) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI KHURSHED ALAM KHAN): (a) A statement is laid on the Table of the House. [Placed in Library. See No. LT-2336/81].

(b) to (d) The expenditure on account of Cash Compensatory Support is not considered as a subsidy on exports since CCS is granted to compensate or neutralise the disadvantages or handicaps faced by the Indian exporters in the shape of indirect duties and taxes that remain un-refunded after duty-draw-back, the higher rates of interest chargeable in India on working capital employed for export production, higher cost of indigenous capital equipment used for export production, discriminatory freight rates etc.

In view of this there is no proposal under consideration of Government to withdraw or reduce the CCS for exports. The rates for individual items are however, periodically reviewed and revised or withdrawn wherever warranted.

Attraction for Tourists to visit Badkal Lake, Sohna Spring and Pinjore Garden

7305. **SHRI CHIRANJI LAL SHARMA:** Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

(a) whether Government are aware of the fact that Badkal Lake, Sohna Spring Well, Pinjore Garden in Haryana are the best tourist centres in India; and

(b) if so, whether Government have any concrete proposal to make them more attractive for foreign as well as domestic tourists by allotting adequate funds to the State Government of Haryana for providing better amenities like cheaper hotels, transport facilities and beautification of the places?

THE MINISTER OF TOURISM AND CIVIL AVIATION (SHRI A. P. SHARMA): (a) The Central Department of Tourism is aware of the fact that Badkal Lake, Sohna Springs, Pinjore Garden in Haryana are among the tourist centres which are frequented by tourists, primarily domestic tourists. During the previous Plan periods, the Central Department of Tourism had incurred an expenditure of Rs. 2.35 lakhs for developing tourist facilities at Badkal Lake. Similarly Rs. 28,000 was spent for provision of facilities at Pinjore. At these centres, various types of accommodation facilities have also been provided by the State Government.

(b) No Central assistance is given for tourism projects, as centrally sponsored schemes in the tourism sector were abolished since the Fourth Five-Year Plan. Hence tourism schemes are taken up either in the Central Sector or the State Sector.

Further, in order to augment the number of tourists it is proposed to develop infrastructural facilities at centres falling along selected travel circuits in each State and Union Territory including Haryana. In view of this the State Governments/Union Territories were requested to prepare blue-print of tourism development based on travel circuit concept. The proposals received from the States, including Haryana, are being discussed with the State Tourist officials in a series of meeting scheduled during March-April, 1981. The details regarding the schemes to be taken up in Haryana, their financial implications and also the implementing agencies will be discussed in the meeting in consultation with tourist officials of State Government.

Export of Mangoes and Mango Juice or Pulp

7306. **DR. VASANT KUMAR PANDIT:** Will the Minister of COMMERCE be pleased to state:

(a) the total value and quantity of (i) mangoes, and (ii) mango juice or pulp exported to foreign countries during 1979, 1980 and 1981;

(b) whether Government have negotiated export of "Indian mango juice for USSR";

(c) if so, the quantity and quality of mango and mango juice to be exported to USSR, whether the agreement is on payment or on barter system;

(d) whether similar agreements with USA and other countries have

been entered into; if so, the details thereof; and

(e) the expected export in value and quantity of mangoes and mango juice or pulp during 1982 season?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI KHURSHED ALAM KHAN):
(a) Export figures are given below:—

Qty : M.T.
Value : Rs. lakhs

	1979		1980		January, 81	
	Qty.	Value	Qty.	Value	Qty.	Value
Fresh Mangoes	4605	501.89	4151	436.75	4	0.47
Mango Juice	5405	346.88	6082	343.08	469	27.13
Mango pulp	2507	174.81	5312	408.93	1110	104.81

(b) A provision has been made for export of fruit juices in the trade protocol with USSR for 1981.

(c) STC has negotiated two contracts in January '81 for export of 4,000 tonnes of mango juice and 500 tonnes of mango pulp besides other fruit products to USSR on payment basis.

(d) Provisions have been made for export of fresh fruits and juices in the trade protocol with Czechoslovakia and G.D.R. and for export of juices in the trade protocol with Romania. Provision has also been made for export of fruits in the trade protocol with Poland.

(e) Targets for export of mangoes, mango juice or pulp during 1982 season have not been fixed.

Loans to Housewives for self-employment

7307. DR. VASANT KUMAR PANDIT: Will the Minister of FINANCE be pleased to state:

(a) whether any of the nationalised banks have sponsored a Mass Loaning Scheme for sanctioning loans to housewives for self-employment;

(b) if so, which of the banks gave such loans to housewives with details of total disbursement and the number of beneficiaries, area of operation during 1980-81; and

(c) whether Government have advised nationalised banks to sponsor such Mass Loaning Schemes to housewives in backward districts rather than big cities?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI MAGANBHAI BAROT): (a) to (c) According to the available information at least one nationalised bank i.e. Punjab National Bank has organised a mass loaning camp exclusively for sanctioning loans to housewives for self-employment. However, all public sector banks have schemes under which they sanction loans to housewives, war-widows and other lady artisans for such diversified purposes as purchase of sewing machines and knitting machines; making eatables like papad, vadi and potato chips; book binding; basket making; running of canteens; rearing of coons; handloom weaving etc. Loans have also been sanctioned to Mahila Grah Udyog (Lijjat Papad) having branches at Poona, Calcutta, Hydera-